

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/6487/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai, Sankardev Nagar.

Dated Guwahati the 7th December, 2021.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJHj/21/1457 dtd. 06.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 13.12.2021 along with permission to leave the station, with your official vehicle, at your own cost, from the evening of 12.12.2021 till the morning of 14.12.2021**, as prayed for.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/6488/ dated 7.12.2021

Copy to.

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Pda